

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2230  
ANSWERED ON:09.03.2000  
DISTRIBUTION OF RICE TO B.P.L. FAMILIES  
PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

(a) the allocation of rice to the Government of Gujarat was far below the State Government's requirement for distribution to the families living below poverty line during 1998; and

(b) if so, the steps proposed to be taken by the Government to help Government of Gujarat in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

( SHRI SRIRAM CHAUHAN )

(a) & (b) : Under the Targeted Public Distribution System (TPDS) introduced in June, 1997 foodgrains are allotted to States/Union Territories, including Gujarat State, for issue to the people living below poverty line (BPL) at the rate of 10 kg. per family per month for the number of households worked out on the projected population in 1995. Out of monthly entitlement of 20,000 tonnes of foodgrains on this basis, Government of Gujarat opted for wheat for the entire allocation for BPL families up to March, 1998; 10,000 tonnes of rice from April, 1998; and 8,000 tonnes of rice from May, 1999.